

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1107/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: G- Tech Construction & Fabricators
V/s.
Shapoorji Pallonji & Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
65	Jitendra H. Oak	Advocate for Applicant	

ORDER

CP 1107/IB/NCLT/MB/MAH/2017

In pursuance of the directions given on the last date of hearing, the Petitioner Counsel has filed Bank Certificate and other particulars, thereby, at request of the Petitioner Counsel and the Corporate Debtor Counsel, list this matter for hearing on 6.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)